

PUNJAB VIDHAN SABHA

BILL NO.36-PLA-2021

THE PUNJAB CONTRACT FARMING (REPEAL) BILL, 2021

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha:-

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BILL

to repeal the Punjab Contract Farming Act, 2013.

BE it enacted by the Legislature of the State of Punjab in the Seventy-second Year of the Republic of India as follows:-

1. (1) This Act may be called the Punjab Contract Farming (Repeal) Act, 2021. Short title and commencement.
- (2) It shall come into force on and with effect from the date of its publication in the Official Gazette.
2. The Punjab Contract Farming Act, 2013 (Punjab Act No. 30 of 2013), Repealing of Punjab Act No. 30 of 2013 is hereby repealed.

CHANDIGARH:
THE 26TH NOVEMBER, 2021

SURINDER PAL,
SECRETARY.